

CT Scanner for Regional Cancer Centre, Trivandrum

1857. SHRI VAKKOM PURUSHOTHAMAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given on 21 April, 1988 to Unstarred Question No. 7905 regarding C.T. Scanner for Regional Cancer Centre, Trivandrum and state :

(a) the details of constraints in the Regional Cancer Centre at Trivandrum identified by the study team from Japan which visited India;

(b) whether any efforts are being made to remove these constraints; and

(c) when the C.T. Scanners are expected to be installed at the Centres classified under group 'C' ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) The Japanese team had observed that completion of new building for Regional Cancer Centre, Trivandrum was required.

(b) The Director of the Regional Cancer Centre, Trivandrum has informed that the new building for the Centre has been constructed and all civil, electrical, air-conditioning, fire protection and ceiling works haven been completed.

(c) No target date can be fixed at his stage.

Aire Taxi service by Non-Resident Indians

1858. SHRI VAKKOM
PURUSHOTHAMAN :
SHRI MOHANBHAI PATEL :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether it has been decided to permit operation of an air taxi service within the country;

(b) if so, the details thereof;

(c) whether Government have invited proposals for the same from Non-Resident Indians;

(d) if so, the response received so far; and

(e) when the scheme is expected to become operational ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) :

(a) to (e). After approval by Central Government, guidelines relating to the operation of Air Taxi Services were published on 14-11-1986. Any citizen of India or group of individuals of Indian nationality, or Public Sector Undertakings of the Government of India, or State Governments are eligible for Air Taxi operations. Air Taxi Service can use airfields authorised by Director General of Civil Aviation from time to time. No formal application for Air Taxi Operator Certificate has been received so far.

Release of Kapurthala plots to Kerala Government

1859. SHRI VAKKOM
PURUSHOTHAMAN :
SHRI SURESH KURUP :

Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on 14 March, 1988 to Unstarred Question No. 2993 regarding release of Kapurthala plots to Kerala Government and state :

(a) whether the total area of Kapurthala plots under the occupation of Union Government since 1939 comprises of 6 acres of land;

(b) if so, the area of land still under the occupation of Union Government after a part of it was released to the State Government in 1965;